

ITEM NO.104

COURT NO.3

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 3695/2007

SRI ATIBAL SINGH & ORS.

Appellant(s)

VERSUS

PRAMOD SHANKAR UPADHYAY & ORS.

Respondent(s)

(IA No. 166980/2018 - CLARIFICATION/DIRECTION
 IA No. 97761/2018 - CLARIFICATION/DIRECTION
 IA No. 9/2013 - CLARIFICATION/DIRECTION
 IA No. 3/2006 - IMPEADMENT FILED BY H.S. PARIHAR
 IA No. 12/2016 - IMPEADMENT FILED BY VARINDER KR. SHARMA
 IA No. 11/2016 - IMPEADMENT FILED BY VARINDER KR. SHARMA
 IA No. 10/2016 - IMPEADMENT FILED BY VARINDER KR. SHARMA
 IA No. 166981/2018 - STAY APPLICATION)

WITH

C.A. No. 3704/2007 (III-A)
 (FOR [IMPEADMENT] ON IA 3/2006
 IA No. 3/2006 - IMPEADMENT)
 C.A. No. 3706/2007 (III-A)
 C.A. No. 3115-3127/2012 (III-A)
 (FOR STAY APPLICATION ON IA 101128/2018
 IA No. 101128/2018 - STAY APPLICATION)
 C.A. No. 3705/2007 (III-A)
 (FOR STAY APPLICATION ON IA 101121/2018
 IA No. 101121/2018 - STAY APPLICATION)
 C.A. No. 3688/2007 (III-A)
 (FOR
 FOR [Application for directions] ON IA 2/2014
 IA No. 2/2014 - Application for directions)
 C.A. No. 3686/2007 (III-A)

C.A. No. 3685/2007 (III-A)

C.A. No. 3687/2007 (III-A)

SLP(C) No. 28395/2011 (XI)

SLP(C) No. 28917/2011 (XI)

SLP(C) No. 28535-28536/2011 (XI)

SLP(C) No. 33760/2011 (XI)
 (I.A.NO.6/11) IN SC 33760/11)
 IA No. 113290/2017 - APPROPRIATE ORDERS/DIRECTIONS)

SLP(C) No. 3435/2012 (XI)
SLP(C) No. 23856/2018 (XI)

SLP(C) No. 479/2016 (XI)
(FOR VACATING STAY ON IA 5/2016
FOR INTERVENTION APPLICATION ON IA 6/2016
FOR EXEMPTION FROM FILING O.T. ON IA 7/2016
FOR ON IA 8/2016
FOR INTERVENTION APPLICATION ON IA 123317/2017
IA No. 7/2016 - EXEMPTION FROM FILING O.T.
IA No. 123317/2017 - INTERVENTION APPLICATION
IA No. 6/2016 - INTERVENTION APPLICATION
IA No. 5/2016 - VACATING STAY
IA No. 4/2016 - VACATING STAY)
SLP(C) No. 13962/2016 (XI)
(FOR ON IA 64004/2017
FOR VACATING STAY ON IA 85093/2017
IA No. 85093/2017 - VACATING STAY)
SLP(C) No. 20618-20619/2017 (XI)

MA 1790/2018 in SLP(C) No. 12631/2018 (XI)
(FOR ADMISSION and IA No.77351/2018-INTERVENTION/IMPLEADMENT and IA
No.77357/2018-RECALLING THE COURTS ORDER
IA No. 77351/2018 - INTERVENTION/IMPLEADMENT
IA No. 77357/2018 - RECALLING THE COURTS ORDER)
SLP(C) No. 24083/2018 (XI)

SLP(C) No. 24084/2018 (XI)

SLP(C) No. 21666/2018 (XI)

CONMT.PET.(C) No. 1467/2018 in SLP(C) No. 12631/2018 (XI)
(FOR ADMISSION : TO BE LISTED ALONGWITH M.A. 1790 OF 2018
IA No. 144921/2018 - INTERVENTION/IMPLEADMENT)
SLP(C) No. 24071/2018 (XI)

SLP(C) No. 4574/2019 (XI)

IA No. 125501/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 21097/2019 - EXEMPTION FROM FILING O.T.
IA No. 125502/2018 - EXEMPTION FROM FILING O.T.
IA No. 21095/2019 - STAY APPLICATION)

CONMT.PET.(C) No. 2096/2018 in SLP(C) No. 21666/2018 (XI)
(FOR ADMISSION and IA No.151952/2018-EXEMPTION FROM FILING O.T.)

Date : 14-08-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE ARUN MISHRA

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE AJAY RASTOGI

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UPON hearing the counsel the Court made the following
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List on 20.08.2019.

(JAYANT KUMAR ARORA)
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